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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/121/2016
NAME OF THE PETITIONER(S) : M. Swaminathan & 2 others
NAME OF THE RESPONDENT(S) : M/s Propel Valves Private Limited & 3 others
UNDER SECTION : 397/398, 235, 237

S.No.	Name (in Capital)	Represented by	Signature
1.	M/s. G. Sivashankaran. S. Sathyanaganesan.	Counsel to R3 & R4.	C. S.
2)	M. S. Sanyal	Counsel for R2	R2
3)	A. G. SATHYANARAYAN A.K. MYLSAMY	For Petitioner	W. S. M.

ORDER

Counsel for both the parties are present. Counsel for the Petitioner prayed for time to make final submission. At request, time is enlarged. Put up on 18.09.2017 at 10.30 A.M.

—sd—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—sd—
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)